

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.07.2020 (FRIDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 466 of 2020	Vishal Vijay Kalantri Vs. Shailen Shah (Resolution Professional of Dighi Port Ltd) & Ors.	Vishvendra Tomer	Mahesh Agarwal

## **VIRTUAL MODE**

## **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
<b>3.</b>	Comp. App. (AT) (Ins) No. 517 of 2020	Rajesh Mahajan Vs. Park Network Pvt. Ltd. & Ors.	Praveen Kr. Aggarwal	Tushar Thareja-R1 Ajay Goel -RP
<b>4.</b>	Comp. App. (AT) (Ins) No. 524 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shiv Kumar Suri
<b>5.</b>	Comp. App. (AT) No. 71 of 2020	Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Dr. Ravindra Chingale	

## **For Hearing**

<b>6.</b>	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020 <b>Part Heard</b>	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. <b>With</b>	Arijit Mazumdar	Biswajit Dubey-R1 Surabhi Khattar-R2 Ravi Kishore-R3 P. V. Dinesh-RP
<b>7.</b>	Comp. App. (AT) (Ins) No. 1450 of 2019 <b>Part Heard</b>	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr.	Arijit Mazumdar	Biswajit Dubey-R1 Surabhi Khattar-R2 Ravi Kishore-R3 P. V. Dinesh-RP

**12:00 Noon**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1522 of 2019  <b>Part Heard</b>	Allied Silica Ltd. Vs. Tata Chemicals Ltd.	D. Sreenivasan	Moulshree Shukla

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**